could not be re-opened till January 1963, under the Code of Discipline which was accepted by all. The grievances of the second union could not be recongnised or considered.

Shri Tangamani: With regard to the reference of the grievance procedure and the joint management council to the Labour Ministry, may I know whether they are going to be referred to the Central Labour Ministry or the State Labour Ministry? I am asking this question because the reference of this matter to the State Labour Ministry has led to all this trouble.

Shri Manubhai Shah: The grievance part will be referred to the State Government. The management council being our subject, we will discuss it with the Labour Ministry here. I hope the House will give some time for a proper atmosphere to be created before all these questions could be considered.

Indian Journalist Expelled from Pakistan

Will the **Prime Minister** be pleased to state:

- (a) whether it is a fact that the Government of Pakistan recently expelled from East Pakistan an Indian Correspondent of The Statesman:
- (b) if so, the full details of the matter; and
- (c) the nature of steps taken by the Government of India in this connection?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes, Sir, "The Statesman" correspondent Shri Noney and his wife were ordered to leave East Pakistan, at short notice, last month.

(b) On the 10th February, 1962, the passports of Shri W. H. Noney and

his wife, which were deposited with the Government of East Pakistan for the renewal of visas, were returned to them with the instructions that they should leave East Pakistan by the 12th February, 1962. Intervention by the Deputy High Commissioner for India in Dacca failed to move the East Pakistan Government to reconsider their decision or to allow a reasonable extension of time to enable Shri Noney to wind up his affairs in Dacca.

- (c) A strong protest was lodged with the High Commission for Pakistan in New Delhi on the 16th February, 1962, against the expulsion of Shri Noney from East Pakistan.
- Shri P. G. Deb: Is it not a fact that the Indian journalist was not allowed to meet the Indian Deputy High Commissioner at Dacca?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): We do not know anything about it, Sir.

Shri Hem Barua: May I know whether the reasons for the expulsion of this journalist are being ascertained by our Government from the East Pakistan Government and, if so, what are they?

Shrimati Lakshmi Menon: No reasons were given at all.

Shri Ansar Harvani: Is it not a fact that a number of representatives of Pakistani newspapers here send anti-Indian news? Have the Government of India ever taken any action against them?

Shrimati Lakshmi Menon: No, Sir.

Shri P. G. Deb: May I know whether the Deputy High Commissioner in Dacca tried to extend the time from 24 hours to 72 hours?

Shrimati Lakshmi Menon: He did intervene. But the correspondent got hardly a working day to quit.

Shri Hem Barua: In view of the fact that the reasons for expulsion were not ascertained or were not given, may I know on what basis the protest was lodged against the action of the Pakistan Government?

Shri Jawaharlal Nehru: That Government may have its reason which it does not wish to disclose. Presumably, the reasons were the certain messages that he sent from there to which they took exception, messages of troubles in East Pakistan.

Security Men Killed in Nagaland

Will the **Prime Minister** be pleased to state:

- (a) whether some security men were killed in Nagaland in the second week of January, 1962; and
 - (b) if so, the details thereof?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hasarika): (a) and (b): On the 12th January, 1962, a police patrol party was fired at by the hostile Nagas in an area two miles north of Harupani on the border of Assam State territory and Nagaland. Fire was returned and the encounter lasted for over an hour. One Havildar was killed and two Constables wounded.

Shri P. G. Deb: How many security men have been killed in Nagaland so far?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): 1 am sorry, I have not been able to get the hon. Member's question.

Mr. Speaker: How many security men have so far been killed in Nagaland?

Shri Jawaharlal Nehru: If the hon, Member puts a question with dates we shall try to find out the details. Shri P. G. Deb: May I know whether any compensation has been paid to the dependants of those killed?

Shri Jawaharlal Nehru: Normally it is paid. I do not know about this case but that is normally done.

Shri Hem Barua: May I know whether Government are aware of the fact that Mr. Phizo is carrying on a campaign of slander against us in London and is trying to step up the activities of the hostile Nagas in Nagaland? If so, has this particular campaign of Mr. Phizo had any effect on the hostile section of the Nagas as a result of which our security men were killed?

Mr. Speaker: It does not arise out of this question.

Shri Hem Barua: It does because the interim Government was established there and a new settlement has been arrived at. When even after that the hostiles are active, what is the reason?

Mr. Speaker: All that may be very interesting, but this question relates only to security men having been killed. Next question.

Export of Ambar Charkhas to Pakistan

- *74. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether Pakistan Government has offered to purchase 400 Ambar Charkhas to promote khadi industry and remove unemployment in that country;
- (b) whether the offer has been considered; and
- (c) if so, the decision taken in this regard?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). Yes, Sir. The export of 400 Ambar Charkhas to Pakistan has been finalised.